

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2012

Dated: 15th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Delhi Transco Ltd. ... Appellant(s)
Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) :

ORDER

Post the matter on **08.04.2013.**

(V.J. Talwar)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson